

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
DELHI.

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REGN. NO. OA 1545/87 &  
OA 1544/87.

10.11.1987.

Shri S.R.Sant Vs. U.O. I & Ors.

Applicant through counsel Shri R.K.Kamal.

The learned counsel for the applicant

Shri R.K.Kamal states that he may be allowed to withdraw this case with liberty to file another application covering the points mentioned in this application and also subsequent order of pre-mature retirement based on these adverse entries.

*to withdraw*  
Permitted with leave to file another application.

*Petition dismissed accordingly*

*Kaushal Kumar*  
(Kaushal Kumar)  
Member  
10.11.1987.

*K. Madhava Reddy*  
(K. Madhava Reddy)  
Chairman  
10.11.1987.